

Statement

Month	Quantity (MT)	Value (Rs. Lakhs)
April, 1982	239,182	5602.66
May, 1982	505,344	11548.97
June, 1982	514,831	11145.05
July, 1982	359,030	8595.99
August, 1982	121,511	2896.00
September, 1982	754,676	18464.17
October, 1982	240,304	5885.97
November, 1982	318,103	8000.18
December, 1982	500,007	12728.21
January, 1983 (Provisional)	200,194	4995.29
February, 1983 (Provisional)	75,400	1609.87
Total (April, 1982—Feb., 83)	3,828,582	91,472.36

NOTE: It is estimated that during March 1983, about 728,000 HT of Bombay High crude oil will be disposed.

Central grants for legal aid schemes

\*307. SHRI LADLI MOHAN NIGAM:

SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any grants are given by the Central Government to Legal Aid Schemes run by various State Governments;

(b) if so, what was the quantum of grants given to the States in the years 1981-82 and 1982-83 (till 31st December, 1982);

(c) whether all the grants have been utilised by the State Governments; and

(d) whether there are some States which have not taken grants for such schemes?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL):

(a) Yes, Sir.

(b) The quantum of legal aid given to the States of Andhra Pradesh (Rs. 1,17,000), Gujarat (Rs. 15,500), Orissa (Rs. 1,00,000), and U.P. (Rs. 66,272) is Rs. 2,98,772 in 1981-82 and Rs. 70,000 for Gujarat in 1982-83.

(c) Audited statement of accounts from the State Legal Aid Boards are awaited.

(d) Yes, Sir. Other State Governments except those mentioned in part (b) of the question have not taken any grant.

Setting up of Panel on Drugs

\*308. SHRI NAND KISHORE BHATT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state: